13.46 hrs

[MR. DEPUTY-SPEAKER in the Chair.]

(iii) Reported Firing at Aurangabad, Maharashtra

MR. DEPUTY SPEAKER: We resume discussion on the Demands of the Ministry of Agriculture... (Interruptons).

SHRI SHIVAJIRAO S. DESHMUKH (Parabhani): The Speaker has allowed it

MR. DEPUTY SPEAKER: I am not going to be unfair to anybody. I assumed that has been disposed of. It was a genuine mistake. Now, I look into the Order Paper and I see that his name is there. So, I will allow him.

Yesterday also, I was particularly sensitive when Mr. Mavalankar wanted to pressurise me when the Speaker had disallowed him. He wanted me to allow him. That would be very irregular. In this case, I find, his name is there. But this is relating to police firing in Aurangabad.

SHRI SHIVAJIRAO S. DESHMUKH: Sir. the innocent sons and daughters of Marathwada studying in schools and colleges will be grateful to you for allowing the attention of this august House to be drawn to a very grave matter of urgency.

The students of Marathwada have been forced to launch an agitation which goes to meet the very demands for which this august House has stood all throughout. This august House has, time and again, decided that there should be uniform development, that the process of development should not be the monopoly of a few regions and that wherever there are regional imbalances, they should be removed

forthwith. For that, the recourse has been taken to the process of planning.

The students are most agitated on this simple basic fact that the per capita spending of development expenditure in Marathwada, apart from their reasonable stand on back-log for years together, has been falling Plan to Plan and from year to year. Now, the people of Marathwada have come to the end of their patience. The students of Marathwada are in the streets demanding the basic demand of removal of regional imbalance.

When Marathwada was scaracityhit for three consecutive years, the hon. Prime Minister had promised the conversion of the Manmad-Purlimetre-guage into **V**aij**na**th gauge and the conversion of the Miraj-Latur narrow-gauge into broadgauge. No funds are provided by the Railway Ministry. There is the failure of the Railway Minister; there is the failure of the Planning Commission and there is the failure of Central administration to ensure that reasonable demands of the people of Marathwada for the development of Marathwada are legitimately met.

The innocent boys and girls are facing bullets every day. I request the Government to kindly inquire into the launching of the agitation. It happened because 3000 students were called for interview on a single day for 84 posts. Two students were fired at point blank in Bismatnagar in my constituency.

MR. DEPUTY SPEAKER: Before I call other Members, as I said the other day, the time is out of joints and we also appear to be out of joints. I really do not know how we are functioning. This is a State matter. This is something that happens within a State. Shri Shivajirao S. Deshmukh belongs to the ruling party of that State. He raised this matter. I allowed it because I find it is on the Order Paper here, (Interruptions).

[Mr. Deputy-Speaker]

251

This is a State matter. I am allowing it because it is on the Order Paper. But there is a note also here. (Interruptions). The States are demanding that there should be more autonomy and that there should be no interference with the States. But here we are discussing affairs within the State even when there is State Assembly, even when there is a State Government.

PROF. MADHU DANDAVATE (Rajapur): Lest there be any misunderstanding of the problem Mr. Pandit is raising, we do not want any interference with the States. What all we want is that the regional imbalances should be removed by Central assistance. That is why he is raising this matter and the Speaker was perfectly right in allowing him.

MR. DEPUTY SPEAKER: I am only pointing out the procedure. If we go on in this way, then there is no limit and I do not know how to proceed. In any case, I allow him.

श्री एस० टी० वंडित (भीर) : ग्रीरंगाबाद, मराठवाडा में जो परमैटफ़ायरिंग हुई है, विद्यार्थियों का भ्रान्दोलन
था भीर वह भ्रान्दोलन इसलिए था कि
मराठवाडा का डेवलपमेन्ट नही हुआ है ।
इरींगेशन प्रोजेक्ट, रेलवे भीर कम्युनिकेशन
भ्रादि के प्रोजेक्ट ऐसे है जिन का केन्द्र सें
सीधा सम्बन्ध है। इस दिशा में जो भ्रव नक
डेवलपमेंट नहीं हुआ तो उस हालत में सेन्टर
पिक्चर में भ्रा जाना है। मराठवाडा पहले
हैदराबाद स्टेट सें था उस समय उसकी
उपेक्षा हुई भीर जब वह क्षेत्र महाराष्ट्र में
भाया तो फिर उस की ज्यादा उपेक्षा हुई,
भीर वह क्षेत्र ग्रेनरी होते हुए भी जो प्रोजेक्ट
नेन्टर में मम्बन्धित हैं उन को हाथ में नहीं

लिया गया इसलिए केन्द्रीय सरकार पिक्चर में भा जाती है। इसलिए जो, धमंतोष है उसका कारण यही है कि जो डेबलपमेंटल प्रोग्राम्स सेन्टर से सम्बन्धित है उन को हाथ में नहीं लिया जा रहा है जिसकी वजह से विद्यार्थी भ्रसंतुष्ट हैं। भाप लोग जब कुछ नहीं कर सकते तो भ्रसंतोष होगा ही। परसों की फ़ार्यारंग में कई भ्रादमी मेरे हैं। इसलिए उस क्षेत्र का जल्दी डेबलपमेंट हो यही प्रदर्शनकारी चाहने है। (स्यक्षक न)

SHRI VASANT SATHE (Akola): I want to make a submission on this.

MR. DEPUTY SPEAKER: I really do not know. The hon Member is a Member of the Panel of Chairmen. One irregularity has been done. Now certain names are there. The hon. Member's name is not there and he has not given any notice. Does he want to commit another irregularity?

SHRI VASANT SATHE: I was not wanting to make a submission on this. I have something different to say on that point. I am on the point of procedure. I wanted to make a submission on that if you were to allow me.

MR. DEPUTY SPEAKER: We are running behind time. It is now 2 O' clock. I cannot allow any more Members.

SHRI S. M. BANERJEE (Kanpur): I want to tell you something. We are discussing the Demands for Grants of A'griculture Ministry. It is to be reported in the Press. Now, I am told the Supreme Court has given a judgement against PTI employees...

MR. DEPUTY SPEAKER: Now from agriculture to PTI?